

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR HEERA CONSTRUCTION COMPANY PVT LTD-
A Real Estate Company with projects at various places in Kerala State (For a holistic resolution plan
failing which plan for one or more projects will be considered)

Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN/ LLP No.	HEERA CONSTRUCTION COMPANY PVT LTD,PAN: AAACH5125Q CIN : CIN-U45201GA1991PTC001114
2	Address of the registered office	City Centre, 113, Patto Plaza, Panaji, GOA-403001, India, Corporate Office: Heera Park, MP Appan Road, Vazhuthakkad, Trivandrum-695 014, Kerala
3	URL of website	NIL
4	Details of place where majority of fixed assets are located	The assets of the Corporate Debtor consist mainly of incomplete real estate projects at various stages of development, located in various parts of Kerala. Resolution Plan is invited through this EOI for both a holistic resolution plan for the entire projects/assets of the corporate Debtor and a resolution plan for each real estate project or group of projects of the Corporate Debtor. Project wise resolution plans will be considered if the Corporate debtor fails to receive a suitable holistic resolution plan.
5	Installed capacity of main products/ services	N.A (a real estate company having incomplete projects)
6	Quantity and value of main products/ services sold in last financial year	NIL (CIRP commenced on 27-03-2019)
7	Number of employees/ workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	By Emailing to Resolution Professional- carajuip@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email to RP at : carajuip@gmail.com
10	Last date for receipt of expression of interest	25-12-2025
11	Date of issue of provisional list of prospective resolution applicants	30-12-2025
12	Last date for submission of objections to provisional list	04 -01-2026
13	Date of issue of final list of prospective resolution applicants	06-01-2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	08-01-2026
15	Last date for submission of resolution plans	07-02-2026
16	Process email id to submit Expression of Interest	carajuip@gmail.com
17	Details of the corporate debtor's registration status as MSME.	Not Applicable

NOTE: This fresh EOI is issued as per order dated 11-11-2025 of Hon'ble NCLAT, which was upheld by the Hon'ble Supreme Court on 02-12-2025

Sd/-

Raju Palanilkunnathil Kesavan(Reg No IBBI/IPA-001/IP-P00801/2017-18/11356) CGNRA-9,
Kodamassery Lane, Chalikkavattom, Vennala PO, Kochi, 682028, Resolution Professional for
Heera Construction Company Pvt Ltd .Ernakulam ,09-12.2025

[Signature]
CA RAJU P.K. RESOLUTIONAL
INSOLVENCY PROFESSIONAL
Regn. No.:IBBI/IPA-001/
IP-P00801/2017-18/11356